

**THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :** (a) The development and maintenance of roads in Delhi including provision of measures for safety and convenience for pedestrians is the responsibility of several agencies like the Public Works Department of Delhi Administration, Municipal Corporation of Delhi, New Delhi Municipal Committee and the Delhi Traffic Police. According to information received from these agencies, all main roads in Delhi are provided with Zebra crossings, while foot-over bridges or sub-ways have been provided at some important locations. Signals have also been provided for the pedestrians at signalised intersections. However all roads in Delhi are not provided with above safety measures.

(b) Yes, Sir. Walk-paths on certain roads are encroached upon. However, regular operations are carried out to remove these.

(c) (i) New Delhi Municipal Committee have proposed to construct twenty Sub-ways for Pedestrians in its area.

(ii) Removal of encroachments/obstructions/vendors wherever they exist or come up.

(iii) Paving of foot-paths subject to availability of funds.

(iv) Provision of guard railing wherever essential.

(v) Marking of Zebra crossings.

(vi) Provision of speed breakers wherever essential,

(vii) Delhi Traffic Police by regulation and enforcement work tries to give clear right of way to Pedestrians at important intersections. Help of Traffic Wardens, who are selected citizens, volunteers from National Service Scheme, Home Guards is taken in this work.

(viii) Road Safety education through lectures, demonstrations, distribution of literature, press, radio and T.V. etc. is given to both motorists and Pedestrians by Delhi Traffic Police to train them in pro-

per use of roads. Attention is also given to children education in road safety.

**Research Work Destroyed by Termites in J.N.U.**

6132. **PROF. RAMKRISHNA MORE :  
SHRI NARAYAN CHOUBEY :  
SHRI KAMLA PRASAD  
SINGH :  
SHRI D.N. REDDY :**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that valuable research work of a number of scholars accomplished after years of efforts has been completely destroyed by termites at the Academic and Evaluation Branch of the Jawaharlal Nehru University ; and

(b) if so, the details thereof and what action has been taken to ensure safety of the valuable records ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) :** (a) and (b) According to the information furnished by the Jawaharlal Nehru University, no research work has been destroyed. However, on account of seepage in walls, some damage was caused to 12 M.Phil. dissertations and 4 Ph.D. theses, which were stored in a built-in cupboard. Additional copies of these documents are available with the University.

The University has provided alternate storage facilities for the research papers. Steps have also been taken to control pests like termites to ensure safety of the papers and documents in the custody of the University.

**Financial Assistance to Central Council for Research in Ayurveda & Siddha**

6133. **SHRI DINESH GOSWAMI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the quantum of financial assistance provided by Government to the Central Council for Research in Ayurveda and Siddha and how they are accountable to Government and whether any periodical evaluation is done ;

(b) whether some irregularities have come to the notice of the Government during the last couple of years in the matter of ad-hoc appointment of Directors of the Council, if so, what action was taken ; and

(c) whether any procedures for appointment and removal of such Directors is under consideration of the Government and if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) During 1985-86, a sum of Rs. 4.19 crores was provided to the Central Council for Research in Ayurveda and Siddha by the Ministry of Health and Family Welfare. The quantum of financial assistance varies from year to year. The Ministry is represented on the Governing Body of the Council. The Government has also the powers to issue directives to the Council. Annual Report and Audited Statement of Accounts are presented to the Parliament through the Ministry.

(b) & (c) No irregularities have come to the notice of the Government in the matter of ad-hoc appointment of Director of the Council. The Director was appointed on ad-hoc basis on 31.5.82 by the President in exercise of the powers vested in him under the Rules and Regulations of the Council. This ad-hoc appointment was terminated by the President on 14.12.1984. Director of the Council is appointed by the Governing Body with the prior approval of Central Government.

#### Use of Godavari Waters

6134. SHRI M. SUBBA REDDY : Will the Minister of WATER RESOURCES be pleased to state ;

(a) the quantum of the water resources of the river Godavari being utilized by the various States at present, State-wise ;

(b) what is the percentage of water being utilized vis-a-vis the quantum going into the sea ;

(c) whether any comprehensive proposal for utilization of these waters is being formulated ; and

(d) whether Polavaram project will be cleared by the Central Government to utilize the water which is going waster ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARAN-AND): (a) to (d) The various basin States have plans to utilise Godavari waters in terms of the decision of the Godavari Water Disputes Tribunal (1980). The National Water Development Agency set up by the Government of India is also investigating schemes for optimum development and utilisation of the water resources of the peninsular rivers including the Godavari. Even after completion of all projects certain flood flows of the Godavari will discharge into the sea.

On the Polavaram Project on the Godavari submitted by the Andhra Pradesh Government the Central Water Commission has sought clarifications from the State Government on various aspects of project Planning. Clearance to the project would be considered on receipt of full information from the State Government.

#### Central Assistance for Irrigation Projects

6135. SHRI PRAKASH V. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the Centre is contemplating to give direct assistance to States for completing important irrigation projects ;